

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	For hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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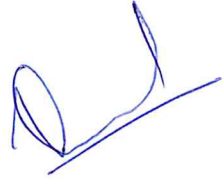
1. BHAVYA MOHAN
i/b AXBA Partners
080-42402500

Petitioner



2. NABHA SHIVANAGOWDA
for KEYSTONE PARTNERS
080-41135813

Respondent No. 1



3. S. R. TEJAS
For Dna Associates
080-25588799

Respondent No. 2-7



4. Perikul. K. Arjun
for J. Sagar Associates
9341210037

Respondent No. 9




P.T.O.


Counsel for petitioner is present. Counsels for R-1 to 7 are present. Counsel for R-9 is also present. Registry required some time for verification of the record.

The counsel for petitioner has filed objections for the application filed for dismissal of the petition on the ground of non-maintenance.

List it on 10.01.2018.



MEMBER (T)



MEMBER (J)